

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

O.A. Nos. 169/04, 177/05 & 827/05

Order dated 20.12.06

Common order in all the above mentioned three OAs prepared and signed by Hon'ble Mr. Justice M. A. Khan, Vice-Chairman (T) and Hon'ble Mr. V. K. Agnihotri, Member (T) is pronounced in the open Court. For the reason recorded in the common order, all the three OAs fail and dismissed accordingly. No costs.

copy of the common order be kept in the respective file.

Adv.
(N. D. Raghavan)
Vice-Chairman